

DIVISION BENCH

O-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1086(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	JATASHIV OVERSEAS PVT. LTD. Vs. VINEET OILS PVT. LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Financial Creditor

Ms. Swati Agarwal, Advocate

Mr. Shailendra Jain Advocate

For the Corporate Debtor

Mr. Tapas Kr. Das, Advocate

ORDER

Ms. Swati Agarwal along with Mr. Shailendra Jain, Ld. Counsel for the Financial Creditor present. Mr. Tapas Kr. Das, Ld. Counsel for the Corporate Debtor present.

List this matter for arguments on 26.08.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**